

Setting up of Cement Plants in Karnataka

8905. SHRI B.V. DESAI:
SHRI S.M. KRISHNA:
SHRI M. V. CHANDRA-SHEKARA
MURTHY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Karnataka State Government has recommended to the Union Government to provide more industrial licences to the State for setting up cement plants in the State ;

(b) if so, whether the Karnataka State have forwarded a scheme to the Central in which the production capacity of the cement in the State will be of the order of 25.39 lakh tonnes;

(c) if so, what are the firms who have applied for the licence for setting up the cement plants in the State;

(d) whether these firms have been recommended by the State Government for issue of licences ; and

(e) if so, to what extent the Union Government have agreed and issued licences for setting up cement plants?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) to (e). According to the procedure for grant of industrial licences under the Industries (Development and Regulation) Act, 1951, interested parties in the private and public sectors, submit applications to the Central Government and these are considered on merits. The recommendations of the State Government on such applications are considered while taking decisions

No specific scheme for setting up of cement capacity of the order of 25.39 lakh tonnes has been received from the Karnataka Government. However, of the 20 applications received since 1-1-1980 for setting up cement plants in Karnataka, 11 were approved, 7 were rejected and 2 are pending consideration.

Withdrawal of Post on Manipur Rifles from the Venue of Army Personnel killed by Nagas

8906. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the venue of ambush where Nagas killed 20 army personnel on 19th February 1982 was a target for the fourth time and whether Manipur Rifles had withdrawn their post from there and the convoy was without wireless set ;

(b) whether an indepth appraisal of the functioning of the intelligence agencies has been made and measures to improve intelligence gathering methods outlined ; and

(c) if so, the details thereof together with action taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c). Though ambushes have taken place on this road in the past it is not correct to say that the venue of the ambush on 19-2-82 was a target for the fourth time. Manipur Rifles post was withdrawn in December, 1979. The ambushed convoy which did not have a radio set was self-contained with three vehicles providing its own protection. Security measures have been intensified. Steps have also been taken for effective coordination amongst intelligence agencies.